

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

(17) CP(IB)-2626(MB)/2018

CORAM:

SHRI V.P. SINGH

MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 25.03.2019.

NAME OF THE PARTIES:

M/s. Pride Lifters

v/s.

Piletech Infra Pvt. Ltd.

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

ORDER

1. None present from either side. To be placed before regular Bench
2. Adjourned to **12.06.2019**.

25.03.2019
aah

Sd/-
V.P. SINGH
Member (Judicial)